

{PDJ Establishment, Deoghar, Jharkhand}
Sri Gautam Kumar Choudhary
Principal Distt. and Sessions Judge
Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>01.00-01.30PM</u>				
1	Succ. Certifi. Case 3/2020 (HEARING ON ADMISSION)		Brajesh Kumar Thakur Vs Sangeeta Devi	Abdul Rahman
<u>02.30-03.00PM</u>				
2	Civil Appeal 65/2018 (HEARING ON ADMISSION)		Hema Devi Vs State of Jharkhand	Sukdeo Pd. Mahto
3	Civil Appeal 40/2019 (HEARING ON ADMISSION)		Angeshwar Mahra @ Dinesh Mahra Vs Shanti Devi	Vipin Bihari Lal
<u>03.00-03.30PM</u>				
4	Original Suit 2/2017 (EVIDENCE FOR O.P)		Uday Shankar Singh Vs The Estate Of Smt. Usha Devi(Deceased)	Koushal Kishor Roy
<u>03.30-04.00PM</u>				
5	Motor Acc Claim Case 17/2019 (Appearence)		Dhaneshwari Devi Vs Sashi Shekhar Singh	Sanjiv Kr. Sinha
6	Civil Appeal 56/2019 (Appearence)		Umesh Charan Dwari @ Moti Charan Dwari Vs Dhrub Nath Khaware	
7	Motor Acc Claim Case 6/2019 (HEARING ON ADMISSION)		Shibshankari Devi Vs Shalini Kumari	Suraj Verma
8	Motor Acc Claim Case 42/2019 (HEARING ON ADMISSION)		Indramani Devi Vs Binit Kr. Singh @ Binit Kumar Singh @ Bineet Kr. Singh @ Bineet Kumar Singh	Sanjay Kr. Mishra
9	Original Suit 9/2019 (EVIDENCE OF PLAINTIFF / PETITIONER)		Kartik Chandra Sarkar Vs Kamal Krishna Dey	Maheshwar Pd. Choudhary
10	Civil Appeal 3/2020 (Appearence)		Sanjay Chhawcharia Vs Binod Khowala	

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1	Criminal Appeal 3/2020 (HEARING)		Shanti Devi Vs State of Jharkhand	Fani Bhushan Pandey
2	Criminal Appeal 17/2020 (HEARING)		Bameshwar Panjiyara Vs State of Jharkhand	Niranjan Mandal
3	Anticipatory Bail 1083/2020 (HEARING)		Manoj Kumar Goswami Vs State of Jharkhand	Birla Nand Choudhary
4	Anticipatory Bail 1146/2020 (HEARING)		Srikant Pandit Vs State of Jharkhand	Rahul Kumar Singh
5	Anticipatory Bail 1164/2020 (HEARING)		Satyanarayan Goswami Vs State of Jharkhand	Birla Nand Choudhary
6	Anticipatory Bail 1181/2020 (HEARING)		Rinki kumari @ Rinki sharma Vs State of Jharkhand	Subhash Chandra Roy
7	Anticipatory Bail 1194/2020 (HEARING)		Naresh Pd. Sharma Vs State of Jharkhand	Subhash Chandra Roy
8	Anticipatory Bail 1217/2020 (HEARING)		Samish Kumar Vs State of Jharkhand	Subhash Chandra Roy
9	Anticipatory Bail 1249/2020 (HEARING)		Tiru Pujhar Vs State of Jharkhand	Jay Shanker Jha
10	Anticipatory Bail 1251/2020 (HEARING)		Tira Pujhar Vs State of Jharkhand	Pritam Anand
11	Anticipatory Bail 1291/2020 (HEARING)		Diwakar Yadav Vs State of Jharkhand	Kashi Prasad Yadav
12	Anticipatory Bail 1318/2020 (HEARING)		Pankaj Mahtha @ Pankaj kr. Vs State of Jharkhand	Bipin Bihari
13	Anticipatory Bail 182/2021 (HEARING)		Bipin Chouhan Vs State of Jharkhand	Anandi Prasad Ray
14	Bail Petition 196/2021 (HEARING)		Nageshwar Singh @ Nago Singh Vs State of Jharkhand	Fani Bhushan Pandey
15	Bail Petition 197/2021 (HEARING)		Mukul Jha Vs State of Jharkhand	Fani Bhushan Pandey

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16	Bail Petition 215/2021 (HEARING)		Ravindra Yadav @ Ravindar Mahto Vs State of Jharkhand	Ali Atahar
17	Bail Petition 228/2021 (HEARING)		Junait Khan Vs State of Jharkhand	Dilip Kumar Singh
18	Anticipatory Bail 273/2021 (HEARING)		Ajhola Devi Vs State of Jharkhand	Amar Nath Roy
19	Bail Petition 254/2021 (HEARING)		Rajkumar Goswami Vs State of Jharkhand	Birla Nand Choudhary
20	Anticipatory Bail 319/2021 (HEARING)		Jahid Ahamed Vs State of Jharkhand	Anand Kumar
21	Bail Petition 271/2021 (HEARING)		Jagdish @ Jaideo Yadav Vs State of Jharkhand	Kashi Prasad Yadav
22	Bail Petition 286/2021 (HEARING)		Devanand Kumar @ Devi Shuke Vs State of Jharkhand	Ali Atahar
23	Bail Petition 290/2021 (HEARING)		Vikash Yadav Vs State of Jharkhand	Ramesh Pd. Yadav
24	Anticipatory Bail 344/2021 (HEARING)		Mukesh Raut Vs State of Jharkhand	Chandra Shekhar Singh
25	Bail Petition 293/2021 (HEARING)		Suraj Kumar Giri Vs State of Jharkhand	Kishor Kumar
26	Anticipatory Bail 370/2021 (HEARING)		Bishu Yadav @ Vishnu Yadav Vs State of Jharkhand	Baidya Nath Yadav
27	Anticipatory Bail 377/2021 (HEARING)		Chiranjeet Mandal Vs State of Jharkhand	Rabindra Kr. Mandal
28	Anticipatory Bail 383/2021 (HEARING)		Sambhunath Pandey Vs State of Jharkhand	Munna Jha
29	Criminal Revision 46/2021 (HEARING)		Likhri Devi Vs State of Jharkhand	Pramod Kr. Pathak

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30	Criminal Revision 47/2021 (HEARING)		Md. Ataul Vs State of Jharkhand	Arun Kr. Bhaiya
31	Anticipatory Bail 400/2021 (HEARING)		Meera Devi Vs State of Jharkhand	Dilip Kr. Singh
32	Anticipatory Bail 408/2021 (HEARING)		Janamjay Pandit Vs State of Jharkhand	Yamuna Pandit
33	Bail Petition 348/2021 (HEARING)		Chhaku Pandit Vs State of Jharkhand	Narendra Kumar Dubey
34	Bail Petition 362/2021 (HEARING)		Karu Mian @ Mdustaque Mian Vs State of Jharkhand	Mohammad Zainul Hussain
35	Bail Petition 369/2021 (HEARING)		Dildar Ansari Vs State of Jharkhand	Hem Chandra Jha
36	Bail Petition 404/2021 (HEARING)		Naim Ansari Vs State of Jharkhand	Shashank Shekhar
37	Bail Petition 405/2021 (HEARING)		Yusuf Ansari Vs State of Jharkhand	Hem Chandra Jha
38	Bail Petition 406/2021 (HEARING)		Gunadhar Mandal Vs State of Jharkhand	P.R.Mishra
39	Bail Petition 407/2021 (HEARING)		Nand Kishore Singh Vs State of Jharkhand	K.K.Singh
40	Bail Petition 408/2021 (HEARING)		Parkash Singh @ Tamatar Singh Vs State of Jharkhand	Md. Mobin Ansari
41	Bail Petition 409/2021 (HEARING)		Arjun Rai Vs State of Jharkhand	Dharmvir Sahay
42	Bail Petition 410/2021 (HEARING)		Dinesh Pasi Vs State of Jharkhand	Anand Kumar
43	Bail Petition 411/2021 (HEARING)		Sonu Kumar Vs State of Jharkhand	Girija Prasad Yadav
44	Bail Petition 412/2021 (HEARING)		Md. Salam Vs State of Jharkhand	Rahul Kumar Singh

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45	Anticipatory Bail 479/2021 (HEARING)		Furkan Ansari Vs State of Jharkhand	Gopal sharma
46	Anticipatory Bail 480/2021 (HEARING)		Bharat Kumar Sah Vs State of Jharkhand	Om Prakash Gupta
47	Anticipatory Bail 481/2021 (HEARING)		Rajesh Kumar @ Rajesh Mahto Vs State of Jharkhand	Rahul Kumar Singh
48	Bail Petition 413/2021 (HEARING)		Bikki Nand Jha Vs State of Jharkhand	Rahul Kumar Singh
49	Bail Petition 414/2021 (HEARING)		Kaleshwar Yadav @ Mahto Vs State of Jharkhand	Anil Kr. Roy
50	Bail Petition 415/2021 (HEARING)		Sarfraj Ahmad @ Sarfaraj Vs State of Jharkhand	Hyder Sajjad
51	Bail Petition 416/2021 (HEARING)		Manoj Sah Vs State of Jharkhand	Sanjeev Kumar
52	Bail Petition 417/2021 (HEARING)		Basudeo Mandal @ Basu Mandal Vs State of Jharkhand	Hem Chandra Jha
53	Bail Petition 418/2021 (HEARING)		Sushil Marandi Vs State of Jharkhand	Niranjan Kumar Dubey
54	Anticipatory Bail 482/2021 (HEARING)		Onkar Ray @ Onkar Kumar Ray Vs State of Jharkhand	Ajeet Kumar
55	Anticipatory Bail 483/2021 (HEARING)		Uday Chouhan Vs State of Jharkhand	Kailash Kumar
56	Anticipatory Bail 484/2021 (HEARING)		Dinu Pandey @ Dindayal Pandey Vs State of Jharkhand	Birla Nand Choudhary
57	Anticipatory Bail 485/2021 (HEARING)		Aditya Chandel Vs State of Jharkhand	Kashi Prasad Yadav
58	Anticipatory Bail 486/2021 (HEARING)		Aditya Chandal Vs State of Jharkhand	Kashi Prasad Yadav

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59	Anticipatory Bail 487/2021 (HEARING)		Bisharjan Yadav @ Devnarayan Prasad Yadav Vs State of Jharkhand	Kashi Prasad Yadav
60	Anticipatory Bail 488/2021 (HEARING)		Mithu Chourasia Vs State of Jharkhand	Prashant Kumar Ray
61	Anticipatory Bail 489/2021 (HEARING)		Pankaj Kumar Jha Vs State of Jharkhand	Nawal Kishor Choudhary
62	Anticipatory Bail 490/2021 (HEARING)		Dhurandhar Pandit Vs State of Jharkhand	Deepak Kumar
63	NDPS Case 1/2017 (CHARGE)		State Through Kundan Kumar Koushal Vs Brahamdeo Modi	
64	Session Trial 95/2020 (CHARGE)		State Through Sukdeo Rai Vs Basudeo Rai @ Nunudeo Rai	
65	Session Trial 81/2021 (CHARGE)		State Through Kamdeo Goswami Vs Girish Goswami	
66	Session Trial 101/2021 (CHARGE)		State Through Satish Thakur Vs Parmeshwar Thakur	
67	Session Trial 33/2018 (EVIDENCE)		State Through Luddu Ramani Vs Vinod Ramani	
68	Session Trial 218/2018 (EVIDENCE)		State Through Ranjeet Yadav Vs Rajendra Yadav @ Raju Yadav @ Malkhan Yadav @ Malkhan Singh	
69	Session Trial 246/2018 (EVIDENCE)		State Through Ranjit Yadav Vs Yogendra Yadav	
70	Session Trial 335/2018 (EVIDENCE)		State Through Haidar Ali Vs Yadunandan Kumar Verma	
71	Session Trial 102/2020 (EVIDENCE)		State Through Mousam Yadav Vs Sourabh Sringari	

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72	Session Trial 104/2020 (EVIDENCE)		Madan Turi @ Bablu Turi Vs Sunil kumar Das @ Lakhu Das	
73	Session Trial 43/2021 (EVIDENCE)		State Through Suresh Pandit Vs Basudeo Pandit	
74	Criminal Revision 158/2019 (HEARING ON ADMISSION)		Charki Marandi Vs State of Jharkhand	Pranay Kr. Sinha
75	Criminal Revision 46/2020 (HEARING ON ADMISSION)		Sarju Prasad Yadav Vs State of Jharkhand	Madan Pd. Thakur
76	Criminal Revision 40/2021 (HEARING ON ADMISSION)		Kangress Mahto Vs Shambhu Verma	Kadir Mian
77	NDPS Case 5/2017 (Appearence)		Jail Superintendent,Deoghar. Vs Unknown	
78	CrI.Misc. Petition 10/2018 (Appearence)		Umashankar Singh Vs State of Jharkhand	Shanker Kumar singh
79	NDPS Case 1/2019 (Appearence)		State Through Kumar Chandrashekhar Vs Unknown	
80	Session Trial 120/2020 (Appearence)		State Through Seeta Devi Vs Ranthu Mahto	
81	Criminal Revision 86/2020 (Appearence)		Sahidan Bibi Vs State of Jharkhand	Shashank Shekhar